

(b) the amount of deposit taken from the registrants for category II under this scheme,

(c) whether the houses under the scheme have since been constructed and the site developed and if so, the exact location thereof,

(d) whether applications for allotment have been invited, if not, the reasons for delay and the time by which they are likely to be invited,

(e) the total cost of the house in category-II and the mode of payment of the balance amount, and

(f) the rate of interest allowed to the registrants on their deposit in case of withdrawal for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) (a) 15 5 1982

(b) Rs 10,000/-

(c) Houses are not constructed for registrants of a particular scheme only Houses are released periodically and all registrants are free to apply for allocation At the time of draw, weightage of seniority is given to the registrants vis-a-vis his choice of locality

(d) Applications were invited in 1983, 1984, 1985, 1986 and 1987 They are likely to be invited during this year also

(e) The cost of the DDA flats is worked out on their completion The allocation under SFS is made on the basis of estimated cost announced through brochure and after a person has been allocated a flat he would be called upon to make the payment as per the following schedule —

- i) 25% (including the amount paid as registration deposit as initial deposit on allotment)
- ii) 20% after six months
- iii) 25% after next six months.

iv) 20% after next six months

v) 10% when required to take over possession

(f) No interest is allowed in such cases.

### Opening of Fair Price Shops

1115 DR PHULRENU GUHA Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) the number of Fair Price Shops opened during the year 1986-87, 1987-88 and 1988-89,

(b) whether the target for opening the new Fair Price Shops was met during these years, and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D L BAITHA) (a) to (c) The targets set out and achievements in the opening of fair price shops during 1986-87 to 1988-89 are given below -

Year	Targets	Achievements
1986-87	6505	9847
1987-88	4035	9926
1988-89	4387	4307 (upto Dec , 1988)

### Air and Water Pollution

1116 DR PHULRENU GUHA  
PROF P J KURIEN  
SHRI CHINTAMANI JENA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether any survey has been made of industrial units which are responsible for water and air pollution,

(b) if so, when the survey was conducted;

(c) the particulars of such industrial units which were found guilty; and

(d) the action taken against those industrial units under the law?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir. But the survey was made with respect to water pollution only.

(b) The survey was conducted during 1984.

(c) 1978 industries were found not to have effluent treatment plants. These, among others, related to caustic soda, distillery and brewery, fertilisers, man-made fibre, iron and steel, insecticides and pesticides, pulp and paper, tanneries, etc. The names are available in the survey published.

(d) Requisite legal action has been initiated by the Pollution Control Boards under the Water (Prevention and Control of Pollution) Act, 1974, and the Air (Prevention and Control of Pollution) Act, 1981, and by the Government under the Environment (Protection) Act, 1986.

#### **AIDS Cases State-wise**

1117. SHRIMATI PRABHAWATI GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of AIDS cases which have been reported during the year 1988 in the country, State-wise;

(b) the number of patients out of them who were foreigners; and

(c) the precautionary measures taken to check it?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). 13 cases of AIDS have been

reported during the year 1988 in the country. State-wise information is given below:

Sl. No.	State	No. of cases
1.	Maharashtra	2
2.	Punjab	2
3.	Delhi	1
4.	Pondicherry	1
5.	Kerala	1
6.	Tamil Nadu	1
7.	West Bengal	1
8.	Uttar Pradesh	1
	Total	10
	Foreigners	3
	Grand Total	13

Out of 13 cases, three were foreigners.

(c) Precautionary measures taken by Government include:-

- i) Clinical and serological surveillance for detection of cases;
- ii) Counselling and care of sero positive cases;
- iii) Health Education for general public and high risk groups;
- iv) Screening of blood and blood products for HTV infection;
- v) Enactment of legislation.

#### **Agro Forestry in States**

1118. SHRI RADHAKANTA DIGAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: